

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-813/2000

New Delhi this the 26th day of March, 2001.

(2)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. R.K. Chugh,
S/o late Sh. Kundan Lalji,
R/o Block 66, Flat No. 3/B,
Kailbari Marg,
New Delhi-1. Applicant

(through Sh. S.Y. Khan, Advocate)

Versus

1. Union of India through
Secretary,
Ministry of Information &
Broadcasting, Shastri Bhavan,
Dr. Rajendra Prasad Road,
New Delhi-1.
2. Chief Executive Officer,
Prasar Bharti,
Akashvani Bhavan,
Sansad Marg,
New Delhi-1.
3. Director General,
News Services Division,
All India Radio,
Broadcasting House,
Sansad Marg,
New Delhi-1. Respondents

(through Sh. A.K. Bhardwaj, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant seeks a direction to hold the DPC
for considering him for promotion from NRT Grade III
to NRT Grade II on regular basis and promote him from
the date his juniors were so promoted with all
consequential benefits.

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2. Heard both sides.

(B)

3. Departmental representative Sh. A.K. Soni, Assistant who is present in Court, apprises us that the DPC to consider promotions from NRT Grade III to NRT Grade II are scheduled some time in next month.

4. Noting this statement given ^{by} ~~the~~ Sh. Soni, the OA is disposed of with the ~~observation~~ ^{^ direction} that in the event applicant comes within the zone of consideration for promotion, and is otherwise eligible, his claim for promotion should ~~also~~ be considered in accordance with rules and instructions on the subject.

No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S. R. Adige

(S. R. Adige)
Vice-Chairman(A)

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